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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(CRL) 618/2019, CRL.M.A. 12696/2020, CRL.M.A. 4991/2021, CRL.M.A. 8400/2021, CRL.M.A. 12572/2021 (Direction), CRL.M.A. 12573/2021 (Ex.) GAUTAM KHAITAN

..... Petitioner

Through: Mr. Aditya Ghadge, Adv.

versus

UNION OF INDIA & ORS

..... Respondent

Through: Mr. Indraj Rai, SSC with Mr.

Sanjeev Menon, Mr. Rahul

Singh, Advs.

Mr. Kirtiman Singh, CGSC

with Ms. Vidhi Jain, Adv.

CORAM:

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HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 23.04.2024

The Hon'ble Division Bench could not assemble, as Hon'ble Mr. Justice Yashwant Varma is not available today.

List on 22.05.2024.

BY ORDER

(COURT MASTER)

APRIL 23, 2024/NEHA